STATEMENT

Item of manufacture	Name of the parties to whom licences have been issued		
	1969-70	1970-71	1971-72
Private Sector			
Nylon Yarn .	M/s. Modipon Ltd. Modinagar, U. P.	 M/s. Garware Nylons Ltd., Bombay. M/s. Guptalon Ltd., Ludhiana, Punjab. 	Νi
Polyester Staple Fibre	Kil	1. M/s. Indian Organic Chemicals Ltd., Bombay. 2. M/s. Swadeshi Polytex Ltd., Ghaziabad, U.P. 3. M/s. Ahmedabad Manufacturing Co. & Calico Printing Co. Ltd, Ahmedabad. 4. M/s. Chemicals & Fibres of India Ltd., Bombay.	Ni
Rayons & Other Synthetic Fib- bres.	Nil	Nil	Ni
Public Sector	to the Public Sector.		

N.B .- 'Decron' is a trade name of Polyestre manufactured by a company in the U. S. A.

f APPLICATION FOB LICENCE TO SET UP PETRO-CHEMICAL FACTORY IN KERALA

62. DR. K. MATHEY KURIAN: SHRI K. P. SUBRAMANIA MENON: Will the Minister of PETROLEUM AND

CHEMICALS/ पेटोलियन और रसायन मंत्री be pleased to state:

- (a) whether Government have received any application from the Government of Kerala for the grant of a licence for setting up a petro-chemical factory in that State; and
 - (b) if so, the details of the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE

MICALS/**verticut** with tentous *f 1W *fa< (SHRI DALBIR SINGH): (a) No application for the grant of a licence under the Industries (Development and Regulation) Act, 1951. for setting up a petro-chemical factory in Kerala, has been received.

(b) Docs not arise.

fSANC.TION FOR NYLON FACTORY IN KERALA

61. DR. K. MATHEW KURIAN: SHRI K. P. SUBRAMANIA MENON:

Will tile Minister of PETROLEUM AND CHEMICALS/

jr^t be pleased

पद्रोलियम ग्रौर रसायन

(a) whether Government have received any request from the Government of Kerala for the sanction of a nylon factory in that State; and

state:

(b) if so, the details thereof and the action $\;$ taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE-MICALS/ THE CHEMICALS/ T

■(Transferred from the 24th May, 1971.